

(b) if so, the details thereof; and

(c) the decision of Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) to (c). The Family Welfare Programme in India is being promoted on a voluntary basis as a people's movement in keeping with the democratic traditions of the country. For conveying the message of small family norm to the masses, motivational, educational and persuasive efforts are made without resort to any form of coercion. Suggestions have been received from certain quarters in the past for enactment of a legislation to enforce family planning. Even a private members bill to this effect was brought before the Lok Sabha. This Bill, inter-alia, provided that any child born after two children will forfeit his right of Indian citizenship, such couples will lose their job, right to vote and will get four years rigorous imprisonment. As enactment of a legislation to enforce family planning is not in line with our policy on family planning, we had opposed its introduction in that House.

#### Drug Abuse

189. SHRI BANWARI LAL PUROHIT: Will the Minister of LABOUR AND WELFARE be pleased to state:

(a) the measures taken by Government against the menace of drug abuse in the country; and

(b) to what extent these have proved effective in wiping off this menace?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) For combating the drug abuse, the Government has adopted a comprehensive strategy for controlling both the supply and demand of drugs. The Ministry of Welfare has taken up demand control measures through programmes meant for building

awareness and educating people about the ill-effects of drug abuse and through a well rounded programme of motivation, counselling, treatment, follow-up and rehabilitation of drug addicts. So far the Ministry of Welfare has set up 89 Counselling Centres, 30 De-Addiction Centres and 5 After-Care Centres with the help of the voluntary agencies.

(b) The programmes for combating drug abuse are being implemented since 1985-86. It is too early to assess its effectiveness. However, greater awareness in the society has been generated and facilities for treatment and cure created. These measures are on the one hand strengthening the capacity within the society to withstand pressures through greater awareness and are also providing services all over the country for guidance, treatment and cure.

#### Shifting of Government Offices to Nagpur

190. SHRI BANWARI LAL PUROHIT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether Government propose to shift more Central Government Offices from Delhi to Nagpur in view of congestion of Central Government offices in Delhi;

(b) if so, the details thereof; and

(c) the time by which these Central Government Officers will be shifted to Nagpur?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c): The information is being collected and will be laid on the Table of the House.

#### Irrigation Projects of Maharashtra pending clearance

191. SHRI BANWARI LAL PUROHIT: Will the Minister of WATER RESOURCES be pleased to state: